

Central Administrative Tribunal
Principal Bench: New Delhi

(2)

OA No.2247/95

New Delhi this the 12th day of December 1995.

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)
Hon'ble Shri B.K.Singh, Member (A)

H.S.Panwar
Sub-Editor (H), I.C.A.R.
Krishi Anusandhan Bhawan
601, Hindi Editorial Unit
Pusa Gate, New Delhi - 110 012.

R/o C-58, Krishi Vihar
New Delhi - 110 048.

...Applicant.

Versus

Indian Council of Agricultural Research
through
Secretary
I.C.A.R.
Krishi Bhawan
New Delhi-110 001.

...Respondent.

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)

Heard the applicant who is present in person.

The grievance of the applicant is that while the pay scales of Assistants and PAs (Stenographers Gr.II) of the I.C.A.R. have been revised to Rs. 1640-2900 from Rs.1400-2600, as was revised on acceptance of the report of the Fourth Pay Commission by order dated 7th June 1995, the cadre of the applicant namely, Hindi Assistant, alone has been retained in the pay scale of Rs. 1400-2600 and that his representation against this discrimination has not been responded to. We find that the applicant made his representation on 14.6.95 and the application has been filed on 28.11.1995 before waiting for six months' period for the respondents to take a decision. We are of the considered view that the application is premature. The applicant should have waited for six months period, and if he has not received any favourable reply to his representation and he is aggrieved thereby, it would have been open for him to come with an application within the period of one year from the date of expiry of receipt of his representation.

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2. In view of what is stated above, the application is rejected as premature under section 19 (3) of the Administrative Tribunals Act. However, it is made clear that it would be open for the applicant to seek appropriate relief at appropriate time if his representation remains unresponded to or if he is aggrieved by the reply ^{to} on his representation.



(B.K.Singh)
Member (A)



(A.V.Haridasan)
Vice Chairman (J)

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